

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
Appeal Nos. 137 of 2011 & 163 of 2011**

Dated 29th October, 2012

**Present : Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

Appeal No. 137 of 2011

M/s. JSW Steel Ltd. Appellant (s)

Versus

**Karnataka Electricity Regulatory
Commission & Anr. Respondent(s)**

Appeal No. 163 of 2011

**Chief Electrical Inspector
to Government, Bangalore Appellant(s)**

Versus

**Karnataka Electricity Regulatory
Commission & Anr. Respondent(s)**

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran &
Mr. Anand K. Ganaesan.**

**Counsel for the Respondent (s) : Mr. Anantha Narayana with Mr.
Mr. V.N. Raghupathy for R-2.**

ORDER

Arguments are still continuing. Post the matter for further hearing on 20th
November, 2012.

(V.J. Talwar)
Technical Member

(Justice P.S. Datta)
Judicial Member

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